

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(5) C.P.(IB)-4449(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: PPG Asian Paints Pvt. Ltd
V/s
Taurus Auto Dealers Pvt Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present.
2. Notice sent has been returned back with endorsement and seeks substitute of service permitted. She may publish the notice in one English newspaper and one is vernacular language.
3. Post the matter for further hearing on **04.03.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

30.01.2020
Jd